

HIGH COURT OF SIKKIM

Record of proceedings

I.A. No.02 of 2023

IN

FAO/70/2023(Filing No.)

UMA SHANKER PRASAD & ORS. APPLICANTS

VERSUS

VIJAY KUMAR AGARWAL & ORS. RESPONDENTS

Date: 12.03.2024

CORAM :

HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, J.

For Applicants : Mr. Sudipto Mazumdar, Senior
Advocate (*through VC*).
Ms. Gita Bista, Advocate.
Ms. Pratikcha Gurung, Advocate.

For Respondents : Mr. A. Moulik, Senior Advocate with
Nos.1 & 2 Mr. Ranjit Prasad, Advocate.

For Respondent : Mr. Manish Kumar Jain, Advocate.
No. 3

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On the request of the learned Senior Counsel for the parties,
list this matter on 16.04.2024.

Judge